

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**IA No. 494 OF 2016 IN
DFR No. 1574 OF 2016**

Dated: 25th October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J.Kapoor, Technical Member**

In the matter of :

**New Usha Nagar Co-operative Housing Society Ltd. Appellant (s)
Vs.**

Maharashtra Electricity Regulatory Commission & Ors.Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

Counsel for the Respondent(s) : Mr. Amit Kapur
Mr. Apoorva Misra for R.2

ORDER

**IA No. 494 OF 2016
(Appl. for Condonation of Delay)**

We have heard learned counsel for the parties.

Order is Reserved.

**(I.J.Kapoor)
Technical Member
ts/kt**

**(Justice Ranjana P. Desai)
Chairperson**